

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1. DR.PRAMOD SAWANT, Chief Minister to lay the Performance Budget 2019-20 in respect to the following Demands for Grants

1. Excise (Demand No. 11).
2. Commercial Taxes (Demand No. 12).
3. Vigilance (Demand No. 22).
4. Public Grievances (Demand No. 29).
5. Institute of Psychiatry & Human Behaviour (Demand No. 49).
6. Goa College of Pharmacy (Demand No.50).
7. Goa Dental College (Demand No. 51).
8. Social Welfare (Demand No. 57).
9. Women & Child Development (Demand No. 58).
10. Co-Operation (Demand No.71).
11. Electricity (Demand No.76).
12. River Navigation (Demand No.77).
13. Information Technology (Demand No. 82).

2. DR.PRAMOD SAWANT, Chief Minister to lay the following Notifications/Statement & Explanatory Memorandum:

1. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/684 dated 09/05/2019 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
2. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/685 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
3. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/686 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
4. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/687 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
5. Notification No. DPSE/IV/Population Census-2021/2019-20/786 dated 23/05/2019 published in the Official Gazette Series-II No. 08 dated 23/05/ 2019.

6. Notification No. DPSE/IV/Population Census-2021/2019-20/912 dated 20/06/2019 published in the Official Gazette Series-II No. 12 dated 20/06/ 2019.
7. Explanatory Memorandum.
8. Statement under Sub-Section (2) of Section 3 of Goa State Guarantees Act, 1993.

3. **POSTPONED CALLING ATTENTION**

SHRI RAMKRISHNA M.DHAVALIKAR, MLA to call the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people of Goa that the heavy monsoon washed out entire Goa for last three days by making flood situation all over Goa specially villages near the rivers of Mandovi,Zuari,Valvanti,Bicholim and other places causing problems to every household of nearby areas uprooting trees on houses, roads, temples,etc; land slides at various places in different parts of Goa including main capital city Panjim and urban areas. Measures the Government intends to take in the matter and in future.”

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-1)**

Demand No. 20	-	Printing and Stationery
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism

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1. Cut motion to be moved in separate list and circulated.
 2. Voting on Cut motions only.
 3. Voting on Demands shall be taken up together on 9th August, 2019.

ASSEMBLY HALL
PORVORIM-GOA
19th JULY, 2019

NAMRATA A.ULMAN
OFFICIATING SECRETARY